

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/3852/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Pranab Sarma,
Civil and Assistant Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati the 19th October, 2020.

Sub: **Car Permission .**

Ref:- Your letter Dated 15.10.2020.

Sir,

With reference to the above, I am to inform you that you have been asked to place your application before the District & Sessions Judge, Kamrup, Amingaon, regarding permission to proceed to Tezpur by your official vehicle during the Puja vacation.

Yours faithfully,

sdl

JT. REGISTRAR (VIGILANCE)

3854
Memo NO.HC.VII-08/2017/3853-7A, dated 19.10.2020

Copy to:

1. The District & Sessions Judge, Kamrup, Amingaon. You have been asked to dispose of the matter of Shri Sarma at your level.
2. The Project Manager, Gauhati High Court.

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19/10/2020
JT. REGISTRAR (VIGILANCE)

Pdas